COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 149 OF 2017

Dated: 19th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Sasan Power Limited Vs. Central Electricity Regulatory Commission & Ors.		Appellant(s) Respondent(s)	
Counsel for the Appellant(s) :	Ms. Raveena Dhamija		
Counsel for the Respondent(s) :	Mr. G. Umapathy Mr. Aditya Singh for R-2		
	Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-3	to R-6	
	Mr. Anand K. Ganesan Ms. Neha Garg for R-7 to R-	Anand K. Ganesan Neha Garg for R-7 to R-9 & R-13	
	Mr. Rahul Dhawan Mr. Monit Aggarwal for R-11	& 12	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 15.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/tpd